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within two years after the proposal is finally approved by Government.

Samai Sadan of Grih Kalyan Kendra, R. K. Puram

5603. SHRI MANOHAR LAL SAINI: Will be Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 4965 on 25 March, 1981 regarding Samaj Sadan of Grih Kalyan Kendra, R.K. Puram, New Delhi and state :

- (a) whether the bigger Samaj Sadan in Sector I, R.K. Puram, including a Barat Ghar has since been constructed;
- (b) if not, the reasons thereof: and the tentative date by which it will be constructed; and
- (c) the details of the residential colonies and sector of R.K. Puram where Samaj Sadans/Barat Ghars do not exist together with details of steps taken to construct the same and the time schedule thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) Construction of bigger Samaj Sadan in Sector I, R.K. Puram, including Barat Ghar. has not yet been possible due to constraints on financial resources. It is not possible to give a firm date for undertaking this project.

- (c) In course of a survey study, the following Central Government residential colonies have been identified without Samaj Sadan/Barat Ghar :
 - Sectors VII, VII-IX, XII & 1. XIII in R.K. Puram.
 - 2. Chanakya Puri.
 - 3. Kidwai Nagar West.
 - 4. Sadiq Nagar.
 - 5. Kasturba Nagar.
 - Thyagaraj Nagar. 6.
 - Bharti Nagar. 7.
 - Rabindra 8. Nagar/Humayun Road.

- 9. Kaka Nagar/Bapa Nagar.
- 10. Tilak Marg.
- 11. Timarpur.

Due to constraints on financial resources, it has not been possible to frame a firm time-schedule for construction of additional Samaj/Barat Ghar in the above Central Government resiential colonies.

Council for Advancement of Rural Technology

5604. SHRI RAJNATH SONKAR SHASTRI · Will be Minister of RURAL DEVELOPMENT be pleased to state :

- (a) whether a Council for Advancement of Rural Technology has been set up to provide necessary technical input to the rural industries and to act as a nodal point for development : dissemination and transfer of rural technology;
- (b) if so, the details thereof: and
- (c) in what way and how it has helped the rural development?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL DEVE-LOPMENT (SHRI HARINATHA MISRA): (a) and (b) The Council for Advancement of Rural Technology (CART) has been registered under the Societies Registration Act. 1860 recently. The main objectives of the CART are given in the statement attached.

(c) Its two main bodies i.e. General Body and Executive Committee are in the process of being constituted.

Statement

Functions, objectives of Council for Advancement of Rural Technology (CART):

(i) To act as the national nodal point for coordination of all efforts at